

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Original Application No.1176/2016 &
MA No.668/2017 and CP No.92/2017
in

Original Application No. 1176 of 2016
Date of order : 08-02-2018

Between :

Podila Goutham Teja
S/o Podila Nagaiah,
Aged about 25 years,
Occupation: Student,
R/o Church Street,
Pedanandi Padi Village & Mandal,
Guntur District, Andhra Pradesh.

....Applicant

AND

1. Union of India,
Represented by its Secretary,
M/o Personnel, Public Grievances & Pensions,
Government of India, New Delhi.
2. Staff Selection Commission,
Government of India,
Represented by its Chairman,
Block No.12, SCGO Complex,
Lodhi Road, New Delhi – 110 091.
3. Staff Selection Commission,
Southern Region,
Rep by its Regional Director,
Second Floor, EVK Sampath Building,
DPI Campus, College Road,
Chennai, Tamil Nadu-600 006.Respondents

Counsel for the Applicant : Mrs. A Chaya Devi

Counsel for the Respondents : Mrs.K.Rajitha, Sr.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

There is no representation for the applicant.

2. Mrs.K.Rajitha, learned Standing Counsel for the Respondents produced copy of the order passed in WP No.35790 of 2017 wherein it is stated that the OA itself was dismissed as withdrawn.
3. Accordingly the Original Application, Miscellaneous Application and Contempt Petition are hereby closed. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 8th February, 2018.
Dictated in Open Court.

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